

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 33/(MAH)/2011
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016

NAME OF THE PARTIES: Mr. Sanjay Suryprakash Mehta

V/s.

M/s. SKG Consultants & Engineering Pvt. Ltd.

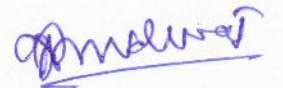
SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and
241/242 of the Companies Act, 2013.

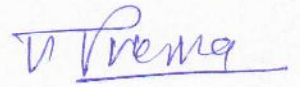
S. No.	NAME	DESIGNATION	SIGNATURE
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M.S. Bhaskar

a/w
V.P. Verma

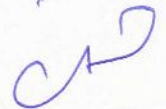
Adv. }
Adv. } for Petitioner





S.P. Mehta

in Person Petitioner




Mahalkar ~~Enact~~ counsel

A.K. Jha

For Respondent -



No P. Singh - Respondent 1 

Order

CP. No. 33/397-398/NCLT/MB/MAH/2011

Both the parties are present. The parties agreed to comply with Order dated 22.01.2015 by 31st August, 2016. List this matter on 31st August, 2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

M. K. SHRAWAT
Member (Judicial)

Dated: 8th August, 2016.